THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

No.	HCM.	III/240/2016/Pt/	
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Dated, Shillong the 22nd Nov 2018

It is hereby notified to all concerned that MC (WPC)/215/2018 titled 'DR. BIDHU BHUSHAN DUTTA VS. THE UNION OF INDIA AND 2 ORS', appearing alongwith item no. 10 under ORDERS in the Cause List for 22.11.2018 of Court No. 2, shall be taken up as item no.1 under MOTION.

By order,

REGISTRAR (JUDL.)

Memo No. HCM. III/240/2016/Pt/1623 A Dated, Shillong the 22nd November 2018 Copy for information to: -

- 1. The P.S to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 2. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
- 3. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.
- 4. The Advocate concerned.
- 5. Court Master to Court No. 2 for information and necessary action.
- 6. The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
 - 7. Notice Board.
 - 8. Office File.

REGISTRAR (JUDL.)